

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO.467
TO BE ANSWERED ON 5TH APRIL, 2023

DISTRIBUTION OF FOODGRAINS UNDER PMGKAY

†*467. SHRI ARUN SAO:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the date on which the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) scheme was launched and the duration for which it is likely to run in future;
- (b) the State-wise details of the quantity of foodgrains distributed along with the number of beneficiaries under the said scheme so far including Chhattisgarh;
- (c) the category of people who are considered eligible under the PMGKAY and the eligibility criteria fixed therefor;
- (d) the State-wise details of the benefits and the quantity of foodgrains distributed under the PMGKAY including Chhattisgarh;
- (e) whether some State Governments are distributing only two kilograms of rice instead of five kilograms per beneficiary under the PMGKAY; and
- (f) if so, the action being taken by the Government thereon?

A N S W E R

MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION AND TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE STARRED QUESTION NO.467 FOR ANSWER ON 05.04.2023 IN THE LOK SABHA.

(a) to (d): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) had been launched during the period April, 2020 to December, 2022 with the specific purpose of ameliorating the hardships faced by the poor and needy due to economic disruptions caused by the COVID-19 outbreak in the country. Under this scheme, Central Government had allocated total of 1118 LMT foodgrains, over and above normal allocation done under the National Food Security Act (NFSA), 2013 (i.e. Antyodaya Anna Yojana and Priority Category Households) to all the States/UTs for free of cost distribution to about existing 80 crore beneficiaries as covered under NFSA.

The Central Government, to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of NFSA, has decided to provide food grains free of cost to the beneficiaries under AAY households (@35 Kg of food grains per family per month) and PHH beneficiaries (@5Kg of food grains per person per month) covered under NFSA, 2013, for a period of one year, beginning from 1st Jan 2023 under Pradhan Mantri Garib Kalyan Anna Yojana by subsuming two current food subsidy schemes of the Department of Food and Public Distribution- a) Food Subsidy to FCI for NFSA, and b) Food Subsidy for decentralized procurement states, dealing with procurement, allocation and delivery of free foodgrains to the states under NFSA.

The NFSA Act provides that the State Government shall, within the ceiling of beneficiaries determined for the State, identify the households to be covered under the Antyodaya Anna Yojana to the extent specified by the Central Government, in accordance with the guidelines applicable to the said scheme and the remaining households as priority households to be covered under the Targeted Public Distribution System, in accordance with such guidelines evolved by the State Government itself. Thus, the criteria for identification of beneficiaries under Priority Households Category may vary from State to State. The actual number of beneficiaries keeps on changing based on addition/deletion of ration cards due to various reasons, as reported by States/UTs from time to time.

The State-wise details of the no. of beneficiaries covered under NFSA and foodgrains distributed under PMGKAY, including Chhattisgarh, are placed at Annexure-I & Annexure-II.

(e) & (f): No such incidents have been reported. Under the Targeted Public Distribution System (TPDS) [and PMGKAY too since the targeted beneficiaries are same] the Central Govt is only responsible for allocation and transportation of foodgrains upto the designated depots of the FCI, and the operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries rest with the concerned State/UT Govt.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF STARRED QUESTION NO.467 FOR ANSWER ON 05.04.2023 IN THE LOK SABHA

Statement indicating State-Wise number of Persons/families Covered under National Food Security Act, 2013 - As on 20.03.2023					
Sl. No.	States/ UTs	No. of families/persons identified under NFSA (in lakh)			
		AAY		Priority	Total persons
		No. of families	No. of person	No. of persons	
1	Andhra Pradesh	9.08	23.52	244.70	268.22
2	Arunachal Pradesh	0.38	1.50	6.90	8.40
3	Assam	6.92	28.08	223.08	251.17
4	Bihar	25.01	125.05	746.11	871.16
5	Chattisgarh	7.19	20.42	180.35	200.77
6	Delhi	0.69	2.80	69.98	72.78
7	Goa	0.12	0.46	4.86	5.32
8	Gujarat	7.88	35.67	308.48	344.15
9	Haryana	2.68	11.35	115.14	126.49
10	Himachal Pradesh	1.82	7.67	20.98	28.64
11	Jharkhand	8.98	35.65	228.47	264.12
12	Karnataka	10.97	43.91	358.02	401.93
13	Kerala	5.96	25.59	129.21	154.80
14	Madhya Pradesh	14.76	57.06	454.26	511.32
15	Maharashtra	25.05	108.01	592.16	700.17
16	Manipur	0.64	1.82	18.26	20.08
17	Meghalaya	0.70	2.91	18.54	21.46
18	Mizoram	0.26	0.82	5.86	6.68
19	Nagaland	0.48	2.11	11.94	14.05

20	Odisha	12.53	37.81	287.22	325.03
21	Punjab	1.79	7.71	133.80	141.51
22	Rajasthan	6.29	22.29	417.72	440.01
23	Sikkim	0.17	0.57	3.24	3.81
24	Tamil Nadu	18.65	68.60	296.10	364.69
25	Telangana	5.67	15.29	176.33	191.62
26	Tripura	1.08	4.64	19.68	24.32
27	Uttar Pradesh	40.92	132.80	1364.97	1497.77
28	Uttarakhand	1.84	7.92	54.02	61.94
29	West Bengal	16.42	54.99	546.85	601.84
30	A&N	0.04	0.14	0.46	0.61
31	DNH&DD	0.05	0.24	2.45	2.69
32	Lakshadweep	0.01	0.04	0.18	0.22
33	Chandigarh (DBT)	0.00	0.01	2.98	2.99
34	Puduchery (DBT)	0.25	0.82	5.52	6.34
35	J&K	2.33	10.61	61.80	72.41
36	Ladakh	0.06	0.29	1.15	1.44
Total		237.67	899.16	7111.80	8010.96

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF STARRED QUESTION NO.467 FOR ANSWER ON 05.04.2023 IN THE LOK SABHA

S. No.	States/UTs	Total Allocation (in MTs)	Total Distribution (in MTs)
1	Andaman & Nicobar Islands	8,513	8,068
2	Andhra Pradesh	3,755,142	2,849,587
3	Arunachal Pradesh	116,888	105,590
4	Assam	3,517,770	3,238,365
5	Bihar	12,186,294	10,982,177
6	Chandigarh	38,600	36,543
7	Chhattisgarh	2,810,780	2,748,784
8	Daman & Diu D&NN	40,459	36,672
9	Delhi	1,018,733	961,396
10	Goa	74,500	70,509
11	Gujarat	4,897,097	4,586,201
12	Haryana	1,770,860	1,613,846
13	Himachal Pradesh	401,016	376,823
14	Jammu And Kashmir	1,013,740	896,527
15	Jharkhand	3,694,095	3,262,639
16	Karnataka	5,627,020	5,358,838
17	Kerala	2,167,200	2,017,993
18	Ladakh	20,132	18,482
19	Lakshadweep	3,062	2,808
20	Madhya Pradesh	7,011,556	6,521,612
21	Maharashtra	9,802,344	8,467,281
22	Manipur	293,610	284,229
23	Meghalaya	300,384	283,136
24	Mizoram	93,548	92,199
25	Nagaland	196,644	176,887

26	Odisha	4,537,817	4,251,691
27	Puducherry	88,187	102,177
28	Punjab	1,980,940	1,896,021
29	Rajasthan	6,186,600	5,809,223
30	Sikkim	53,032	44,593
31	Tamil Nadu	5,076,292	4,360,488
32	Telangana	2,682,700	2,517,475
33	Tripura	347,492	335,166
34	Uttar Pradesh	20,612,804	18,299,665
35	Uttarakhand	867,187	797,004
36	West Bengal	8,425,732	8,103,158
	Total	111,718,770	101,513,852
